

Working Group on NCES

114. SHRI JAGAT VIR SINGH DRONA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government had planned to constitute a working group in co-ordination with different Ministries of the Union Government in order to encourage sustainable Energy Development Programmes and to ensure speedy implementation of the schemes under the above programme at the departmental level ;

(b) if so, whether the said working groups has been constituted; and

(c) if so, the details of the action taken by the working group?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS, MINISTER OF STATE IN THE MINISTRY OF PARLIAMENTARY AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION (SHRI RAM NAIK) : (a) No, Sir.

(b) and (c) Does not arise. The Ministry of Non-Conventional Energy Sources is, however, making efforts to include renewable energy technologies in the implementation of the development programmes, especially rural development programmes of various concerned Ministries/ Departments.

Land Slides

115. SHRI BHIM DAHAL: Will the PRIME MINISTER be pleased to state :

(a) the efforts made by the Union Government to avoid frequent land slides in Himalayan areas;

(b) whether the Government have been getting timely information about the land slides; and

(c) if so, the reasons for not taking safety measures in time?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI SOMPAL): (a) to (c) As per the information supplied by the Deptt. of Science & Technology (DST), they had launched an R&D Programme for studying the different aspects of landslide phenomena during 1991. Under this programme, a few test sites have been selected in parts of Satluj-Beas valley, H.P. Kumaon Himalaya, U.P., Garhwal Himalaya, U.P. Western Ghats, Maharashtra and South Sikkim. A number of studies relating to preparation of landslide hazard zonation maps have been completed. A limited study on Control measures and development of mass movement models have also been taken up. A number of research and academic institutions like Central Building Research Institute, Roorkee, Central Road Research Institute, Delhi, IIT, Bombay, IIT, Kanpur, Defence Terrain Research Laboratory, Delhi and Wadia Institute of Himalayan Geology, Dehradun are involved in these studies.

OTA/Honorarium

[English]

116. SHRIMATI BHAVNA DEVRAJBHAI CHIKHALIA : Will the PRIME MINISTER be pleased to state :

(a) whether the Government have accepted the recommendations of the Fifth Pay Commission regarding abolition of overtime allowance of Central Government Employees;

(b) if not, whether the Government contemplating to increase the rate of overtime allowance and honorarium of Central Government Employees in view of hike in their pay-scales; and

(c) if so, the time by which the new rates of overtime allowance and honorarium are likely to be implemented?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN): (a) No, Sir.

(b) and (c) It has been decided to continue the status quo in regard to payment of Overtime Allowance (OTA), subject to a review of the matter to make the eligibility to OTA more restrictive and commensurate with the interests of Government work. Accordingly, until further orders, payment of OTA has been continued to be made as per the existing orders on the basis of notional pay admissible to the concerned Government employees in the pre-revised pay/pay-slabs as laid down in the existing orders. As regard rates of Honorarium, the Ministries/Departments have been delegated the powers to sanction, under FR 46 (b), Honorarium upto a maximum of Rs. 5000 per annum, and no rates for payment of honorarium are generally prescribed by the Deptt. of Personnel & Training except in respect of certain specified categories of employees for performing certain specified duties. Revision of such rates of honorarium has been taking place from time to time. No revision of rates of honorarium, is however, under consideration at present.

[Translation]

Demand and Supply of Milk

118. SHRI JAYSINHJI CHAUHAN : Will the PRIME MINISTER be pleased to state :

(a) the details of demand and supply of milk during the last four years, State-wise;

(b) the steps taken by the Government to maintain the balance between the demand and supply of the milk during the said period;

(c) whether the Government propose to enhance the rate of milk of Delhi Milk Scheme; and